

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

Appeal No. 353/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th December 2017, 10.30 A.M

Name of the Company	Pankaj Commercial Builders Pvt Ltd-Vs-ROC, WB		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. ASHISH THARD. ACS

PETITIONER

Ashish Thard
14/12/17

ORDER

Ld. Pr. CS for the appellant is present.

Appellant is directed to file the balance sheets along with the annual returns from 2010-11 onward till 2017. In compliance of our order dated 08/11/2017 the Registrar of Companies, West Bengal (ROC) has not filed detail paragraphwise reply. He is directed to file detail paragraphwise reply within 30 days from today.

List it on 15/02/2018 for hearing.



(Jinan K.R.)
Member (J)



(V.P. Singh)
Member (J)